

(c) the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) No such proposal is under the consideration of the Government at present.

(b) and (c). Do not arise.

ललितपुर-बांदा रेल लाईन का सर्वेक्षण

4433. श्रीमती विद्यावती चतुर्वेदी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ललितपुर-बांदा रेल लाइन का बरास्ता टीकमगढ़-छतरपुर खजुराहों सर्वेक्षण पूरा हो गया है ;

(ख) यदि हां, तो अनुवर्ती कार्रवाई क्या की जा रही है और निर्माण-कार्य कब तक शुरू होगा ; और

(ग) यदि हां, तो सर्वेक्षण कब तक पूरा हो जाने की सम्भावना है ?

रेल मंत्री (श्री ए०बी०ए०गनी खान चौधरी) : (क) से (ग) ललितपुर से सिंगरौली तक एक बड़ी लाइन के लिए सर्वेक्षण के एक भाग के रूप में 1979-81 के दौरान ललितपुर से टीकमगढ़-छतरपुर-खजुराहों तक के मार्ग का सर्वेक्षण किया गया था। सर्वेक्षण रिपोर्ट से यह पता चला कि यह परियोजना वित्तीय रूप से अर्थक्षम नहीं रहेगी। छतरपुर-खजुराहो से बांदा/महोवा को रेल सम्पर्क की व्यावहारिकता की जांच के लिए आगे सर्वेक्षण आरम्भ कर दिया गया है। रिपोर्ट तथा आकलनों को अन्तिम रूप दिया जा रहा है।

Survey for TB and VD in Tribal Belts of Rajasthan

4434. SHRI BHEEKHABHAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that incidence of TB is highest amongst tribal people ; and

(b) whether any survey of TB and VD and guinea working have been conducted in tribal belts of Rajasthan ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) No.

(b) Survey has been done in respect of Guineaworm and TB. No Survey has been done in respect of prevalence of V.D.

CPC Scale and Temporary Status to Gangmen Under PWI Khurja Junction and Aligarh

4435. SHRI SUDHIR GIRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that about 60 (sixty) casual labourers (Gangmen) under PWI Khurja Junction are working since 1972 ;

(b) whether these casual labourers have not yet been brought on CPC scale and given temporary status ;

(c) whether it is also a fact that a number of Casual Labourers working since 1 August 1978 and have put in 1000 to 2000 days of work have not yet been given temporary status and granted CPC scale yet ;

(d) whether the General Manager, Northern Railway, New Delhi, has issued orders on 4 May, 1984 for grant of temporary status to these casual labourers ; and

(e) steps Government are taking to bring these casual labourers under CPC scale and giving them temporary status ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) and (b). Scale of pay and temporary status have already been given to all the eligible and medically fit casual labourers working under PWI, Khurja and appointed upto December, 1979.

(c) Information about Aligarh, to which this part of the question presumably relates, is being collected and will be laid on the